

**MADHYA PRADESH STATE JUDICIAL ACADEMY,
HIGH COURT OF M.P., JABALPUR**

REGIONAL WORKSHOP ON – FAMILY LAWS

**5th & 6th October, 2018
(Venue : Sagar)**

PROGRAMME

DAY FIRST – 05.10.2018 (Friday)

SESSION	TIME	TOPICS
I	10:00 am to 10:30 am	Inaugural Session, interaction and understanding the regional issues being faced in Family Court matters – By Shri Sushil Kumar Sharma, District & Sessions Judge, Sagar, Shri S.N. Khare, Former Principal Judge, Family Court & Shri Sudeep Kumar Shrivastava, Addl. Director, MPSJA
II	10:30 am to 11:30 am	Family Court – Jurisdictional issues – By Shri S. N. Khare, Former Principal Judge, Family Court
TEA BREAK (11:30 am to 11:45 am)		
III	11:45 am to 12:45 pm	Procedural aspects adopted in Family Court and introduction to Mediation in Family Court matters – By Shri S. N. Khare, Former Principal Judge, Family Court
IV	12:45 pm to 1:45 pm	New aspects of issues relating to custody of child – By Shri Narendra Pratap Singh, Addl. Principal Judge, Family Court, Jabalpur
LUNCH BREAK (1:45 pm to 2:45 pm)		
V	2:45 pm to 3:45 pm	Thematic Group Work and Discussion (4 groups) Group I :- Issues relating to divorce u/s 13 & 13-B – Problems, solutions and best practices Group comprises of: <ol style="list-style-type: none">1. <i>Shri Rajeev Kumar Singh, Principal Judge, Family Court, Damoh</i>2. <i>Shri Narendra Pratap Singh, II Addl. Principal Judge, Family Court, Jabalpur</i>3. <i>Shri Pranesh Kumar Pran, Principal Judge, Family Court, Shahdol</i>4. <i>Shri Sachindra Shrivastava, II ADJ, Satna</i>5. <i>Shri Balram Yadav, II ADJ, Begumganj Dist. Raisen</i>6. <i>Shri Arun Kumar Singh (Jr.), I ADJ, Niwari Distt. Tikamgarh</i>7. <i>Shri Dharmesh Bhatt, I ADJ, Bijawar Distt. Chhatarpur</i>

		<p><u>Group II:-</u> <i>Issues relating to Judicial separation and restitution of conjugal rights – Problems, solutions and best practices</i></p> <p><u>Group comprises of:</u></p> <ol style="list-style-type: none"> 1. Smt. Indra Singh, Principal Judge, Family Court Chhatarpur 2. Shri Bramha Shankar Dixit, Principal Judge, Family Court, Dindori 3. Shri Suresh Kumar Choubey, V ADJ, Jabalpur 4. Shri Sandeep Sharma, XII ADJ, Bhopal 5. Shri Raghuvir Prasad Patel, ADJ, Deori Dist. Sagar 6. Smt. Arti A. Shukla, III ADJ, Khurai Dist. Sagar 7. Dr. Sudhanshu Saxena, I ADJ, Rahli Distt. Sagar <p><u>Group III :-</u> <i>Issues relating to interim and permanent alimony – Problems, solutions and best practices</i></p> <p><u>Group comprises of:</u></p> <ol style="list-style-type: none"> 1. Shri Ramanand Chand, Principal Judge, Family Court, Bhopal 2. Shri Arun Kumar Singh (Sr.), Principal Judge, Family Court, Satna 3. Ku. Suman Shrivastava, II ADJ, Khurai Dist. Sagar 4. Shri Rajesh Kumar Rawatkar, ADJ, Pawai Dist. Panna 5. Shri Umashankr Agrawal, ADJ, Banda Distt. Sagar 6. Shri Alok Mishra, I ADJ, Bina Distt. Sagar 7. Shri Dinesh Kumar Sharma, I ADJ, Nagod Distt. Satna <p><u>Group IV :-</u> <i>Issues relating to recovery of amount of maintenance and alimony – Problems, solutions and best practices</i></p> <p><u>Group comprises of:</u></p> <ol style="list-style-type: none"> 1. Shri Ajay Kumar Garg, Principal Judge, Family Court, Sagar 2. Smt. Tripti Sharma, ADJ, Bersia Dist. Bhopal 3. Shri Arvind Raghuvanshi, I ADJ, Begumganj Dist. Raisen 4. Shri Antar Singh Alawa, I ADJ, Nowgaon Dist. Chhatarpur 5. Shri Sanjay Pal Singh Bundela, ADJ, Bareli Distt. Raisen 6. Smt. Jyoti Mishra, II ADJ, Bina Distt. Sagar 7. Shri Prahlad Singh Kaimathiya, III ADJ, Biora Distt. Rajgarh
TEA BREAK (3:45 pm to 4:00 pm)		
VI	4:00 pm to 5:00 pm	<p>Matter relating to association of non-judicial organization/ persons with Family Court proceedings.</p> <p>– By Shri Sudeep Kumar Shrivastava, Addl. Director, MPSJA</p>

DAY TWO - 06.10.2018 (Saturday)

I	10:00 am to 12:00 noon	<p>Perspective presentation By Group I (10:00 am to 10:30 am) <i>Presented by – Shri Pranesh Kumar Pran, Principal Judge, Family Court, Shahdol</i> <i>Chaired by – Shri Rajeev Kumar Singh, Principal Judge, Family Court, Damoh</i></p> <p>Perspective presentation By Group II (10:30 am to 11:00 am) <i>Presented by – Shri Suresh Kumar Choubey, V ADJ, Jabalpur</i> <i>Chaired by – Smt. Indra Singh, Principal Judge, Family Court Chhatarpur</i></p> <p>Perspective presentation By Group III (11:00 am to 11:30 am) <i>Presented by – Ku. Suman Shrivastava, II ADJ, Khurai Dist. Sagar</i> <i>Chaired by – Shri Ramanand Chand, Principal Judge, Family Court, Bhopal</i></p> <p>Perspective presentation By Group IV (11:30 am to 12:00 noon) <i>Presented by – Smt. Tripti Sharma, ADJ, Bersia Dist. Bhopal</i> <i>Chaired by – Shri Ajay Kumar Garg, Principal Judge, Family Court, Sagar</i></p> <p><i>Moderated by – Shri S. N. Khare, Former District & Sessions Judge & Shri Sudeep Kumar Shrivastava, Addl. Director, MPSJA</i></p>
TEA BREAK (12:00 noon to 12:15 pm)		
II	12:15 pm to 1:30 pm	<p>Procedure in matters of adoption with reference to Juvenile Justice (Care & Protection of Children) Act, 2015 & CARA Model Rules – By Shri S. N. Khare, Former Principal Judge, Family Court</p>
LUNCH BREAK (1:30 pm to 2:30 pm)		
III	2:30 pm to 3:30 pm	<p>General discussion & good practices – By Shri Sushil Kumar Sharma, District & Sessions Judge, Sagar,</p> <p>Shri S.N. Khare, Former Principal Judge, Family Court & Shri Sudeep Kumar Shrivastava, Addl. Director, MPSJA</p> <p><i>Followed by Valedictory Session</i></p>

- Note:-** (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
(2) The Time Table is subject to change as per exigencies.
(3) Use of Cell Phones in lecture room is strictly prohibited.

DIRECTOR